

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:280
ANSWERED ON:15.03.2013
INFRASTRUCTURE IN DOWNSTREAM GAS MARKET
Dhruvanarayana Shri R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the infrastructure in the downstream gas market of the country is under-developed;
- (b) if so, the details thereof and the reasons therefor along with the policy impetus needed to bring in investment in the downstream gas market; and
- (c) the corrective steps being taken by the Government in this regard?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (DR. M. VEERAPPA MOILY)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.280 TO BE ANSWERED ON 15.03.2013 REGARDING INFRASTRUCTURE IN DOWNSTREAM GAS MARKET

(a) to (c) The Government has set up a Petroleum & Natural Gas Regulatory Board (PNGRB) under PNGRB Act, 2006 as a regulatory body to authorize and monitor the development of pipeline infrastructure and CGD network in the country. For transporting natural gas across the length and breadth of the country, a cross- country pipeline network is being laid throughout the country. Presently, there are around 11500 km of natural gas pipelines across the country and another 12650 km of pipeline infrastructure is under various stages of implementation. The details of various under construction natural gas pipeline projects are at Annexure-I.

Petroleum & Natural Gas Regulatory Board (PNGRB) has envisaged a phased roll out plan of City Gas Distribution (CGD) network development in several Geographical Area (GAs) covering more than 300 cities/towns in various States on the basis of Expressions of Interest (EOI) submitted to the Board and on suo moto basis. Depending on the natural gas pipeline connectivity/gas availability, PNGRB includes these GAs in a phased manner in the bidding rounds for grant of authorization to develop CGD networks.